

that are headed by Airport Directors of AAI and other private/JV airports with a view to review the effectiveness of these bodies;

- To lay down policy guidelines for setting up of Air Cargo facilities at Airports, Air Freight Stations/Cargo Villages including guidelines for Public Private Partnership model of development of these facilities;
- To act as a coordinating agency to ensure expeditious clearance of the proposals for setting up of Air Cargo facilities at Airports, Air Freight Stations/Cargo Villages in the country subject to fulfillment of all statutory requirements;
- To lay down performance standards relating to quality of service in the air cargo logistics supply chain to be monitored by the Airports Economic Regulatory Authority (AERA) for implementation.
- To review the progress on development of major gateway airports as Cargo hubs through facilitating transshipment; and
- To review periodically the implementation of the proposals cleared by the Board.

#### **Cooch Behar Airport**

1711. SHRI TARINI KANTA ROY: Will the Minister of CIVIL AVIATION be pleased to state what steps are being taken by Government to make the Cooch Behar Airport in West Bengal fully and regularly operative?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): Cooch Behar Airport is an operational airport. However, there are no scheduled flight operations. It is upto the airline operators to provide air services depending upon the traffic demand and commercial viability considerations. So far, no airline has indicated its commitment to operate regular flights from/to this airport.

#### **Safety audit by ICAO**

1712. SHRI RAJIV PRATAP RUDY:

SHRI A. ELAVARASAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) is due for a safety audit to be conducted by the International Civil Aviation Organisation (ICAO) this year;